

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017
IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017**

AND

DFR NO. 4260 OF 2017 & IA NO. 1159 OF 2017 & IA NO. 42 OF 2018

Dated: 21st February 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017

In the matter of:

Azure Photovoltaic Private Limited

.... Appellant(s)

Vs.

Gulbarga Electricity Supply Corporation Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Tandon

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1

IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017

In the matter of:

Photon Suryakiran Pvt. Ltd.

.... Appellant(s)

Vs.

Gulbarga Electricity Supply Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Rao

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1

DFR NO. 4260 OF 2017 & IA NO. 1159 OF 2017 & IA NO. 42 OF 2018

In the matter of:

Photon Suryakiran Private Limited

.... Appellant(s)

Vs.

Mangalore Electricity Supply Company Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Rao

Counsel for the Respondent(s) : -

ORDER

At the request of learned counsel for Respondent No.1, the matter is adjourned to **26.02.2018.**

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I. J. Kapoor)
Technical Member